

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III (Special Bench)

Item No.307

IA-1164/2023 Intervention-12/2023 IA-943/2023 IA-5996/2022

In

IB-1022(ND)/2018

IN THE MATTER OF:

Mr. Gautam Mullick and Ors.

.... **APPLICANT/PETITIONER**

Vs.

M/s. Rohtas Projects Ltd.

.... **RESPONDENT**

SECTION

U/s 9 IBC code 2016

Order delivered on 07.03.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Mr. Sumesh Dhawan, Ms. Vatsala Kak,
Mr. Shaurya Shyam, Mr. Raghav Dembla,
Mr. Harish Taneja, Advocates in IA-5996/2022,
Mr. Vaibhav Dabas, Advocate

For the Monitoring Professional: Mr. Abhishek Anand, Mr. Mohak Sharma,

Ms. Supriyo Banerjee, Advocates for the
Monitoring Professional

For the SRA

: Mr. Saurabh Kalia, Mr. Vibhu Jaiswal,
Ms. Srishti Agarwaal, Advocates

For the Respondent

: Ms. Eshna kumar and Ms. Prachi Bhatia,
Advocates for Joint Resolution Applicant-II
(Respondent 2 and 3)

ORDER

Let this matter be listed before the Regular Bench on **22.03.2023** in physical mode.

Sd/-

(RAHUL BHATNAGAR)
MEMBER (TECHNICAL)

Sd/-

(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)